

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.316/2021

This the 16th day of April, 2021

(Through Video Conferencing)

**Hon'ble Ms. Bidisha Banerjee, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

1. Kranti Kumar, Age 35
Group C, Post Multi Rehabilitation Worker
R/o RZF 762/16 Street No. 4
Raj Nagar-II, Palam Colony,
New Delhi-110077.

2. Manish Gosain, Age 35
Group C, Post Multi Rehabilitation Worker
S/o Late Sh. Dalbir Singh
R/o G-1/58, Jai Vihar,
Baprola Dwarka Mor,
New Delhi-110043

...

Applicants

(through Advocate: Shri Ranvir Yadav)

Versus

1. Union of India,
Through its Secretary,
Ministry of Health and Family Welfare
Nirman Bhawan, New Delhi-110001

2. Medical Superintendent
Safdarjung Hospital,
New Delhi-110029

3. Deputy Director (Admn.)
Safdarjung Hospital,
New Delhi-110029.



4. Medical Superintendent
Dr. R.M.L. Hospital
New Delhi-110001



(through Advocate: Shri Subhash Gosai

... Respondents

ORDER (Oral)

Hon'ble Ms. Bidisha Banerjee, Member (J):

Heard learned counsels for the parties.

2. Learned counsel for the applicant submits that the present OA has become infructuous since the prayer seeking interim relief to permit the applicant to sit for the selection was turned down.

3. Learned counsel for the respondents seeks time to file reply. However, it seems that no fruitful purpose will be served if we direct the respondents to file a reply.

4. In view of the above submissions made by the learned counsel for the applicant, the present OA is disposed of as infructuous.

(A. K. Bishnoi)
Member (A)

(Bidisha Banerjee)
Member (J)

/ravi/daya/pinky/